

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. HOME-DLP/18/2021-01-HOME dated 19.07.2021

**GOVERNMENT ORDER NO:-4193 -JK (LD) of 2021**  
**DATED:- 03 - 08 - 2021**

Sanction is hereby accorded to the appointment Mr. Zahoor Ahmad, Director, Defence Labour Procurement Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

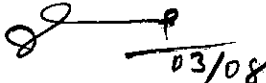
**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government  
Dated:- 03.08. 2021

No:-JK(LD)CODI/ 2021/03

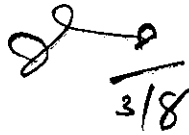
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Home Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khursheed Ahmad Bhat)**  
Additional Secretary to Government

Annexure to the Government Order No 4193 JK(LD) of 2021 dated 03.08.2021

S NO.	TITLE OF THE CASE	OIC
1	SWP No. 64/2021 Shahzad Majeed Bhat & Ors V/s UT of J&K and Ors	Mr. Zahoor Ahmad, Director, Defense Labour Procurement Department.
2	WP(C) No 84/2020 Ta 62/7704/2020 Smt. Farida Shaheen and Ors Vs UT of J&K and Ors	
3	SWP No. 1774/2018 TA/1267/2021 titled Smt. Farida Shaheen and Ors Vs State of J&K and ors	
4	O.A No. 420/2021 titled Mohammad Iqbal Akhoun Vs State of J&k and Ors	
5	WP(C) 989/2020 titled Employees of Defence Labour Procurement and Ors Vs Union of India & Ors	

  
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